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O.A. No. 426 of 2011

Order dated: 09.05.2012

CORAM:

Hon'ble Shri C.R. Mohapatra, Member (Admin.)

&

Hon'ble Shri A. K. Patnaik, Member (Judl.)

By filing a memo dated 07.05.2012, Mr.

N.R. Routray, Ld. Counsel for the applicant, submits that the grievance of the applicant has already been redressed and the applicant wants to withdraw this O.A.

In view of the above, the O.A. stands disposed of being withdrawn.

Mr. S.K. Ojha, Ld. Standing Counsel appearing for the Respondent-Railways is present.



MEMBER (Judl.)



MEMBER (Admin.)

RK

copy of the order
dt. 9.5.12 may
be issued to counsels
on both sides.


14.5.12

Pragati
14.5.12